

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 225

(IB)-2130(ND)2019

IA/3356/2020 IA/3629/2020 IA/4184/2020 IA/3930/2020
IA/4059/2020 IA/4230/2020 IA/4190/2020 IA/4202/2020
IA/3951/2020 IA/5100/2020 IA/4914/2020 & IA/4876/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... **Applicant**

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 11.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Adv. Anurag Singh and Adv, Shwetank Singh for Applicants in IA 5100/2020, Ms. Pallavi Sengupta, Mr. Ajay Goyal, Adv. in I.A. No 4184/20, 4202/2020, 4190/2020 & 4230/2020, Mr. Vaibhav Kush Advocate for the Respondent in in IA/4876/2020, Mr. Arun Saxen Adv for Applicants in IA 4059 & 9414/2020, Mr. Rajesh Kr. Gautam, Adv. in IA 3629/2020

ORDER

Renotify on 27.01.2021


(T.S SINGH)
COURT OFFICER